

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/16/2016
NAME OF THE PETITIONER(S) : S. ALAGURAJAN
NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY G. V. MOHAN KUMAR	Counsel for Respondent No. 7	G. V. Mohan
2) C. B. V. SHINU Sai Vihari	Counsel for Petitioner	Sai Vihari
3) K. ANNAPURNI for M/s Fox Model Annapurna	Counsel for Respondent No. 1-3, 8 & 9.	K. Ann.

ORDER

Counsel for petitioner present. Counsel for R1 to R3, R8 & R9 and counsel for R7 present and prayed time for making submissions. Time extended at request.
Put up on 14.09.2017 at 10.30 A.M.

sd/-

(K. Anantha Padmanabha Swamy)
Member (Judicial)